

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 30th May, 2023

No. HC.V-8/2016/4111/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 7(7)(vi) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint **Sri Mridul Baruah**, Retired Deputy Superintendent, of Police, CID, Assam Police, Govt. of Assam, Guwahati, as Chief Security Officer in the Principal Seat of the Gauhati High Court at Guwahati, on re-employment basis, temporarily for a period of 1 (one) year, in the Pay Band of Rs. 30,000-1,10,000/- (PB-4) with Grade Pay of Rs. 12,700/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri **Hemanta Kr. Neog**, Chief Security Officer, relieved from High Court service w.e.f. 31.05.2023 (AN)

Fixation of pay of Sri Baruah will be made as per Rule 165 of the Assam Services (Pension) Rules, 1969.

Sri Baruah is directed to join his duty within 15 (fifteen) days from the date of relieve of Sri Hemanta Kr. Neog.

By order,

Sd/-
REGISTRAR (ESTABLISHMENT)

Memo No.HC.V-8/2016/4111A/Estt.

Dated 30.5.2023

Copy for information : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati – 6 for necessary action.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6 for necessary action.

7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati, to complete all the formalities.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati – 1, for necessary steps.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
- ✓ 16. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload the "Notification" on the official website of the Gauhati High Court in priority basis under the designated head.
17. The Finance & Accounts Officer, Gauhati High Court, Guwahati.
18. The A.O.(J), Account Section, Gauhati High Court, Guwahati.
19. The A.O.(J),Section/Cell, Gauhati High Court, Guwahati.
20. The Court Officer (I & II), Gauhati High Court, Guwahati.
21. Sri Hemanta Kr. Neog, Chief Security Officer, Gauhati High Court, Guwahati with a direction to hand over the charge to Sri Mridul Baruah on his joining.
22. **Sri Mridul Baruah**, Retired Deputy Superintendent, of Police, CID, Assam Police, Govt. of Assam, Guwahati, and resident of 4B, Sankardev Kutir Apartment, Juripar, Six Mile, Guwahati- 781037, Assam.
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
25. The Order File/Personal file.


30/05/2023

REGISTRAR (ESTABLISHMENT)

Registrar J.S.
29/5/23